## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:799 ANSWERED ON:27.11.2014 TARGET FOR CONSTRUCTION

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## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has fixed target to achieve construction of 7300 kilometres highways to be completed during the current financial year;
- (b) if so, the details thereof, State-wise including per day target fixed;
- (c) whether the targets fixed are being achieved;
- (d) if not, the reasons for not achieving the target under the National Highway Development Programme; and
- (e) the action plan formulated to achieve the target?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

- (a) No, Madam. About 6300 km are targeted for construction under various schemes of the Ministry during 2014-15.
- (b) Targets are fixed scheme-wise for the whole year and not State-wise. The scheme-wise targets are: National Highway Development Project (NHDP, 2830 km), National Highways Interconnectivity Improvement Programme (NHIIP, 70 km), Special Accelerated Road Development Programme in North- East(SARDP-NE, 600 km), Left Wing Extremism (LWE, 1 000 km) and 1800 km under NH(O).
- (c) A total of 1984 km has been constructed up to October, 2014 during the current financial year.
- (d) & (e). The National Highways projects are affected due to land acquisition, utility shifting, environment/forest/wild life clearances, issues pertaining to ROBs/RUBs with Ministry of Railways, slow progress by the contractor/concessionaire, inability of developers to generate equity funds, non availability of soil/aggregates, public agitation for additional facilities, arbitration/ contractual disputes with contractors etc. The progress of the projects has been reviewed to sort out the issues related to slow progress and inadequate funds. The steps are taken for exit for equity investors, premium re-scheduling, securitization of road sector loans, mutual termination /cancellation of awarded road projects and re-bidding, close coordination with other ministries and revamping of dispute resolution mechanism etc.